

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 394
ANSWERED ON 19TH JULY, 2018

SPEED LIMIT ON NATIONAL HIGHWAYS

394. SHRI G. HARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is true that the Government has approved increasing the speed limit of cars plying on National Highways from the existing 80 kmph to 100 kmph; and

(b) if so, the details thereof along with the details of speed limit of other vehicles including two wheelers?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) No, Madam. The speed limit of cars plying on National Highways have been kept same as 100 kmph as earlier.

(b) The Government has notified S.O. 1522 (E) dated 6th April, 2018 fixing maximum speed of motor vehicles in kilometres per hour on different categories of roads:-

Maximum speed per hour in kilometers on roads in India					
S. No.	Class of Motor Vehicles	Expressway with Access Control	4 lane and above divided carriageway (roads with Median strips/Dividers)	Road within Municipal Limits	Other Roads
(1)	(2)	(3)	(4)	(5)	(6)
1.	Motor vehicles used for carriage of passengers comprising not more than eight seats in addition to the driver's seat (M1 category vehicles)	120	100	70	70
2.	Motor vehicles used for carriage of passengers comprising nine or more seats in addition to the driver's seat (M2 and M3 category Vehicles)	100	90	60	60
3.	More vehicles used for carriage of goods (All N category Vehicles)	80	80	60	60
4.	Motor Cycles	80*	80	60	60
5.	Quadricycle	-	60	50	50
6.	Three wheeled vehicles	-	50	50	50

* If permitted to ply on Expressway.